

viable but sick small scale industrial units from the National Equity Fund set up in August, 1987.

9. The Small Industries Development Bank of India (SIDBI) has been established to function as an Apex Bank for tiny and small scale industries.

#### Production/Consumption of Cement

2674. SHRI KACHARU BHAU RAUT :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of INDUSTRY be pleased to state:

- (a) the consumption and production of cement in Maharashtra during each of the last two years; and  
(b) the steps being taken to bridge the gap between the demand and supply to cement in the State?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The production of cement by large plants in Maharashtra during the last two years was 42.78 lakh tonnes and 47.81 lakh tonnes in 1994-95 and 1995-96. The production of mini cement plants and Statewise consumption figures are not maintained centrally. However, based on the Inter-state cement movement data maintained by Cement Manufacturers Association, the consumption of Maharashtra was estimated at 77.65 lakh tonnes and 87.36 lakh tonnes in 1994-95 and 1995-96 respectively.

(b) Cement plants are normally set up in locations where sufficient limestone reserves are available. In Maharashtra such reserves are found only in a few places. Since the cement industry has been delicensed, the entrepreneurs are free to set up cement plants in viable and permissible locations. Government provides all assistance such as granting mining lease, allotment of coal and rail wagons on priority basis etc. Government is also providing rail wagons on priority basis for movement of cement from surplus to deficit areas.

[English]

#### Production of Watches by HMT

2675. SHRI S.D.N.R. WADIYAR : Will the Minister of INDUSTRY be pleased to state :

- (a) whether the H.M.T. propose to introduce another series of watches called "Sangam" for the middle range buyers;  
(b) if so, the price for the proposed watch;  
(c) whether the production has been started and if so, the estimated production of these watches per year; and  
(d) if not, by when the production of these watches are likely to be started and the same will be available in the market?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) HMT has plans to launch "Sangam" brand of watches during the year 1996-97.

(b) to (d). The production of components for these watches has commenced. The price and the estimated production of these watches will be decided by the company based on market conditions.

#### Non-Achievement of Target by Heavy Industry

2676. JUSTICE GUMAN MAL LODHA :  
SHRI NITISH KUMAR :

Will the Minister of INDUSTRY be pleased to state:

- (a) whether 49 units of Heavy Industry were functioning in the country as on March, 1996;  
(b) whether production targets fixed for them for the year 1995-96 was not achieved by 31 units;  
(c) if so, the reasons thereof; and  
(d) the percentage of production capacity utilised by the heavy industrial units in each of the last three years in the heavy industry sector?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Yes, Sir. However, there was no production in 1995-96 in two units namely Mandya National Paper Mills and Nagaland Pulp & Paper Mills Ltd.

(b) 27 units could not achieve the targets during the year 1995-96. Details are enclosed as Statement.

(c) The units could not achieve production targets due to various reasons such as non availability of raw material, shortage of power, shortage of working capital, shortage of orders, obsolete plant and machinery etc.

(d) The information is available in the Public Enterprises Survey for 1994-95 (Vol.I) published by Department of Public Enterprises, which has already been laid on the Table of the House.

#### STATEMENT

S.No.	PSU	Production 1995-96	
		Target	Actual
1	2	3	4
1.	AY & CO	327.66	260.25
2.	Hooghly PTG	1.79	2.68
3.	BHEL	3811.49	4715.00
4.	BSCL	167.06	190.56
5.	BBVL	7.01	6.25
6.	RBL	5.79	1.25

(Rs. crores)

1	2	3	4
7.	Jessop	118.37	104.17
8.	Braithwaite	110.11	101.43
9.	BWEL	50.94	75.06
10.	BPMEL	0.76	0.69
11.	WIL	0.76	0.55
12.	Lagan Jute	6.57	6.60
13.	BBJ	27.07	23.82
14.	BHPV	223.75	273.20
15.	BPCL	54.40	71.60
16.	R & C	49.20	59.80
17.	TSL	33.45	48.90
18.	TSP	35.75	33.10
19.	B & R	188.15	233.80
20.	CCIL	1.57	1.00
21.	HCL	545.75	310.88
22.	HEC	319.93	232.79
23.	HMT	794.38	749.52
24.	PLT	33.47	35.57
25.	HMT (B)	38.42	40.70
26.	HMT (I)	60.00	43.25
27.	ILK	108.81	100.04
28.	REIL	12.23	11.84
29.	MAMC	58.25	39.85
30.	NBCIL	0.53	0.47
31.	NIL	7.63	4.87
32.	SIL	56.59	80.92
33.	BOGL	5.30	3.29
34.	CCI	416.87	435.32
35.	DCSL	36.03	7.35
36.	HPCL	310.04*	377.87
37.	MNPM	.	.
38.	NPPC	.	.
39.	HNL	245.98	269.93
40.	HPF	82.11	30.94
41.	HSL	4.69	7.16
42.	SSL	4.78	6.70
43.	NEPA	153.68	152.64
44.	RIC	13.50	11.17
45.	TAFCO	2.41	0.76
46.	TCIL	120.12	93.36
47.	BLC	7.69	6.28
48.	EPI	118.00	121.06
49.	NIDCL	6.50	7.95
		8785.34	9392.09

\* No production.

**Quality of New Notes**

2677. SHRI BANWARI LAL PUROHIT : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware that the quality of new Rs. 10 and Rs. 100 notes brought out by RBI is of inferior quality;

(b) whether the circulation of fake Rs. 10 and Rs. 100 Currency notes have increased since the introduction of new notes by RBI;

(c) if so, the facts and details thereof; and

(d) remedial steps the Government propose to take in this regard?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The quality of new Rs. 10 and Rs. 100 notes brought out by the Reserve Bank of India is in fact superior as they contain additional overt and covert security features.

(b) No, Sir.

(c) and (d). Does not arise.

**Violation of Fera**

2678. DR. RAMKRISHNA KUSMARIA : Will the Minister of FINANCE be pleased to state :

(a) the particulars of persons and firms on whom a fine of Rs. 2 lakh and above has been imposed for Violation of Foreign Exchange Regulation Act during 1996 so far;

(b) the amount of fine out of the above, recovered in each of the cases; and

(c) the action being taken to receive the entire amount?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Fine of Rs. 2 lakh and above has not been imposed on any person/firm for violation of the provisions of Foreign Exchange Regulation Act, 1973 during 1996.

(b) and (c). Do not arise.

**Central Assistance for SSI**

2679. DR. PRABIN CHANDRA SARMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government of Assam has made any request to the Union Government to increase the Central assistance during the current financial year for the development of small scale industries in the State;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government thereon?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) No, Sir.